HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 17 Date: 12thMarch, 2024.

To,

- 1. Sri Roop Ram Bhatt
- 2. Sri Dinesh Singh Bisht
- 3. Sri Banshidhar Pandey
- 4. Sri Pradeep Bandhavkar
- 5. Sri Kailash Giri
- 6. Ms. Pritee Bajpai

Subject: Regarding Selection to the Post of Head Bench Secretary.

For the purpose of filling up 01 (One) vacant post of Head Bench Secretary in the Bench Secretary Cadre, a Viva-voce is scheduled to be conducted on 20.03.2024 at 05:30 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.

The criteria for selection to the post of Head Bench Secretary shall be merit with due regard to seniority and merit shall be adjudged through a Vivavoce comprising of 50 Marks.

All the above mentioned Bench Secretary, Grade-I of the Court, who have completed 03 years of service on the said post as on 29.02.2024, are directed to report for the said Viva-voce on 20th March, 2024 at 05:30 P.M. at the designated place.

By order of Hon'ble the Chief Justice

Sd/-(Ashish Naithani)

Registrar General High Court of Uttarakhand, Nainital.

No. 1446/UHC/I-a-3/Admin.A(Recruitment Cell)/2004 Date: 12th March, 2024.

Copy forwarded for information and necessary action to:-

- 1. P.S. to Registrar General.
- 2. Concerned officers of the Court.
- 3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
- 4. Deputy Registrar (I.T.) with the directions to upload the aforementioned Office Memorandum on the website of the High Court.
- 5. Guard File/Notice Board.

By Order,

Registrar (Inspection)